

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 633
TO BE ANSWERED ON 20th JULY, 2022
CENTRALLY SPONSORED SCHEMES

633. DR. G. RANJITH REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Ministry in the State of Telangana during the last five years and the current year, year-wise, scheme-wise, district-wise;
- (b) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the last five years and the current year, year-wise, scheme-wise and district-wise;
- (c) the details of physical targets set and achieved while implementing the above schemes during the last five years and the current year, year-wise, scheme-wise, district-wise;
- (d) whether the Ministry has found any shortcomings while implementing the above schemes and, if so, the details thereof including the steps taken by the Government to check those shortcomings;
- (e) whether there is time and cost overrun of any of the above scheme; and
- (f) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (c): As per the records, the details of the Schemes being implemented and funds released by the Ministry of Commerce and Industry in the state of Telangana during the last five years and the current year are as below :-

(1) Under a Central Sector Scheme for setting up Common Facility Centres (CFCs) for Gem & Jewellery Sector (discontinued since 31-03-2021), an amount of Rs.4,12,79,635 was released to

Gem & Jewellery Export Promotion Council to set up a CFC at Hyderabad (Telangana) and is operational since March, 2021.

(2) Under the Integrated Scheme of Spices Board, assistance was provided for development of small and large cardamom, post-harvest improvement and export promotion of spices, targeting beneficiaries across India, including the stakeholders of Telangana State under Export Oriented production (EOP) and Export Development & Promotion (EDP) components.

Details of year-wise and programme wise financial and physical achievements in respect of Telangana for the period 2017-18 to 2021-22, as provided by Spices Board is at **Annexure**.

(3) The Coffee Board implemented a Centrally Sponsored Scheme 'Integrated Coffee Development Project (ICDP)' during last five years for the coffee sector in India.

The details of funds released under ICDP for the components of Support for value addition are as below:

Year	Support for value addition
2020-21	Rs.9,77,200/-
2021-22	Rs.10,00,000

These Schemes are implemented across states and no separate state-specific physical targets were set for Telangana State.

(4) Under the Indian Footwear and Leather Development Programme (IFLDP), assistance was provided to Telangana during the period 2017-21 as per the following Schemes:

(i) Integrated Development of Leather Sector (IDLS) sub-scheme: From 2017 to 2021, an amount of Rs.3.00 lakh has been provided for technology upgradation of one unit in Telangana;

(ii) Human Resource Development sub-scheme (HRD Sub – Scheme) provided assistance for primary skill development training to unemployed persons @ Rs.15,000 per person. During the period 2017-21, 16 unemployed persons have been provided skill development training and 13 such trainees were employed in leather and footwear.

(iii) Establishment of Institutional Facilities sub-scheme: This scheme provides infrastructure by upgrading the existing campuses of Footwear, Design and Development Institute (FDDI) into Centres of Excellence and establishing fully equipped new skill centres. Support has been provided for upgradation of Hyderabad campus of FDDI as Centre of Excellence with a total project cost of Rs.33.06 crore.

(5) Under the Industrial Infrastructure Up-gradation Scheme (IIUS) one project viz Pashmyularam Industrial Area, District Medak was approved on 05 May 2015 and the first instalment of Central grant of Rs.7.068 crores was released on 12 August 2016.

(6) Marine Products Export Development (MPEDA) Scheme is a Central Sector Scheme being implemented by the Marine Products Export Development Authority (MPEDA) for the overall development and promotion of marine products exports. The scheme has various sub-schemes namely, Market Promotion, Value addition for exports, Fisheries and Aquaculture improvement etc. The scheme is extended on pan India basis and state specific funds are not earmarked.

(d): No shortcomings have been reported.

(e): No such time and cost overrun have been reported.

(f): Does not arise in view of (d) and (e) above.

Annexure

Annexure referred to in Parts (a) to (c) of Lok Sabha Unstarred Question No.633 for answer on 20-07-2022 regarding Centrally Sponsored Schemes

Details of funds utilized and physical achievements by Spices Board in Telangana from 2017-18 to 2021-22			
Financial Year	Name of the Programme	Fund utilized (Rs. in Lakhs)	Physical Achievement (No. of beneficiaries)
2017-18	Turmeric Boiler	22.45	15
	Quality Improvement Training Programmes	1.79	17
2018-19	Turmeric Boiler	37.49	23
	Turmeric Polisher	9.46	16
	Quality Improvement Training programmes	1.17	12
2019-20	Turmeric Boiler	74.03	39
	Turmeric Polisher	14.875	17
	Quality Improvement Training programmes	1.19	12
2020-21	Turmeric Boiler	142.57	82
	Turmeric Polisher	37.34	45
	Promotion of Indian Spice Brand (Brand Promotion Scheme)	33.00	1
	Sending Business Samples abroad	0.78	2
2021-22	Turmeric Boiler	166.07	73
	Turmeric Polisher	145.34	149
	Quality Gap Bridging Group	74.65	8
	Supply of rapid curcumin testing devices	3.00	1
	Supply of Silpauline/Tarpaulin sheets	113.58	7407
	Turmeric Boiler – RKVY	4.50	3
	Quality Improvement Training programmes	3.40	16
